

(a) the number of food processing industries functioning at present in Uttar Pradesh;

(b) whether the Union Government have received proposals for the setting up of food processing industries at Nainital, Pauri/Chamoli and Aligarh districts of Uttar Pradesh; and

(C) if so, the details thereof and the action taken thereon?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI GIRIDHAR GOMANGO):

(a) As per available information there are 7634 rice mills and 74 licensed flour mills in Uttar Pradesh. In addition, there are 426 fruits and vegetable processing units licensed under Fruit Products Order 1955 in Uttar Pradesh. Modern Food Industries Limited operates one bread unit at Kanpur and two franchised units for bread making at Agra and Roorkee. Information regarding other food processing units is being collected and will be laid on the Table of the House.

(b) and (c). A proposal to establish additional line of processing was received from U.P. Pashudhan Udyog Nigam Ltd. Aligarh and financial aid was given to them during the year 1990-91. One proposal for the processing of mushrooms has also been approved for being set up in Nainital. Besides 22 applications for manufacture of beer and 14 applications for manufacture of potable alcohol have also been received for being set up in Nainital, Pauri/Camoli and Aligarh districts of U.P.

Conference on Data Processing

3270. SHRIMATI D.K. BHANDARI: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether an All India Conference on Data Processing was organised by the National Sample Survey in New Delhi;

(b) if so, the names of the States represented in the Conference;

(c) the details of the issues discussed in the conference; and

(d) the action taken/proposed on the recommendations made in the Conference?

MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI H. R. BHARDWAJ): (a) Yes, Sir.

(b) The States/UTs which participated in the Conference are Andhra Pradesh, Assam, Bihar, Gujarat, Goa, Haryana, Himachal Pradesh, Kamataka, Kerala, Madhya Pradesh, Manipur, Maharashtra, Orissa, Punjab, Tamil Nadu, Uttar Pradesh, West Bengal, Delhi and Pondicherry.

(c) and (d). The conference discussed technical issues such as systems and procedures of data processing, serutiny checks and software availability, in regard to the 47th Round of the National Sample Survey. Procedures for processing the data from this round of the Survey were finalised.

Pension Scheme for Provident Fund Holders

3271. SHRIMATI DR. K.S. SOUNDARAM: Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to introduce Pension Scheme for the subscribers to provident fund; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI PABAN SINGH GHATOWAR): (a) Yes, Sir.

(b) The Scheme provides for payment of pension in the contingencies of Superannuation, retirement and permanent disablement death in service.

Dhanoa Committee

3272. SHRI YASHWANT RAO PATIL: Will the PRIME MINISTER be pleased to state:

(a) whether Dhanoa Committee was appointed to go into the details of irregularities in National Council for Cement and Building Materials, Faridabad;

(b) if so, the recommendations of the Committee;

(c) the details of the action taken to implement the recommendations;

(d) if not implemented, the reasons therefor; and

(e) by when the recommendations will be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P.J. KURIEN): (a) Yes Sir.

(b) The Committee *inter alia* observed that National Council for Cement and Building Materials (NCB) has created an ade-

quate base for research work relating to the cement industry. The Committee has also observed that while the overall personnel policy and its implementation in National Council for Cement and Building materials is sound, there are some aberrations and points of dissatisfaction amongst staff and these may be rectified.

(c) to (e). The Dhanoa Committee was appointed by the Government pursuant to a resolution of the Board of Governors of NCB and the report has been remitted to the Board of Governors.

[Translation]

Allotment of Essential Commodities to States through Public Distribution System

3273. SHRI SATYANARAYAN JATTIYA: Will the PRIME MINISTER be pleased to state the State-wise details of allotment and distribution of articles made available each month through the Public Distribution System throughout the country during the period from April, 1991 to October, 1991?

MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED): Statements showing the month-wise and state-wise allocation and lifting of essential commodities such as Rice, Wheat, levy sugar, imported edible oil and kerosene from April, 1991 to October, 1991 are given in Annexure I to V.